

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.474/99

Wednesday this the 8th day of September, 1999

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

V. Haridas
S/o K.C.Velu, Mohan Nivas,
Nombicode, Elapulli
Palakkad.

...Applicant

(By Advocate Mr. M.A. Shefik)

Vs.

1. Union of India represented by
Secretary, Department of Posts,
Ministry of Communications,
New Delhi.
2. Member (Personnel)
Department of Posts,
Dak Bhavan, Sansad Marg,
New Delhi.
3. Chief Post Master General,
Kerala Circle,
Trivandrum.

...Respondents

(By Advocate Mr. Govindh K Bharathan (rep.)

The application having been heard on 8.9.99, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The prayer in this Original Application is
for quashing Annexure.A1 reply given to the
applicant's father negativing his claim for
employment assistance on compassionate grounds to his
son (the applicant herein) and for a direction to
respondents to relax the provisions and appoint the
applicant in any Group C post.

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2. When the application came up for admission today, noting that the impugned order is an order on a representation made by the father of the applicant, the applicant wishes to withdraw this application with liberty to take up the matter with the competent authority in the department. Liberty is granted and the application is closed as withdrawn. No costs.

Dated the 8th day of September, 1998



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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List of annexure referred to:

Annexure.A1:True copy of the letter
No.B2/Rectt/Relxn/97/KCV dated 16.-1.1998
issued by the Senior Superintendent of
Post Offices, Palakkad.

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